



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2025-26 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 28.04.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 484 applications were considered by the IMWG , out of which total 121 cases were approved (out of which 33 approved on *post-facto* basis, 42 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 46 applications approved subject to clear and unconditional NOC of one IMWG members). 30 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 333 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

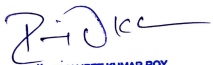
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below –

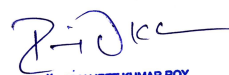
S.N	File/Name	Present Status
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2.	HQRSCMTAPPLY00001513AM25	Approved subject to receipt of clear and unconditional NOC of one agency
3.	HQRSCMTAPPLY00001798AM25	Deferred
4.	HQRSCMTAPPLY00001866AM25	Deferred
5.	HQRSCMTAPPLY00002030AM25	Deferred
6.	HQRSCMTAPPLY00002054AM25	Deferred
7.	HQRSCMTAPPLY00002087AM25	Approved subject to receipt of clear and unconditional NOC of one agency
8.	HQRSCMTAPPLY00002088AM25	Approved subject to receipt of clear and unconditional NOC of one agency
9.	HQRSCMTAPPLY00002179AM25	Deferred


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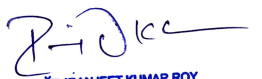
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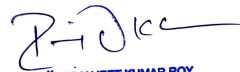
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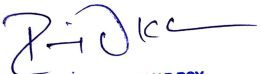
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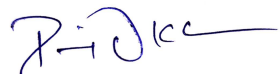
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269.	HQRSCMTAPPLY00000016AM26	Deferred
270.	HQRSCMTAPPLY00000017AM26	Deferred
271.	HQRSCMTAPPLY00000018AM26	Deferred
272.	HQRSCMTAPPLY00000019AM26	Deferred
273.	HQRSCMTAPPLY00000020AM26	Deferred
274.	HQRSCMTAPPLY00000021AM26	Deferred
275.	HQRSCMTAPPLY00000022AM26	Deferred
276.	HQRSCMTAPPLY00000023AM26	Deferred
277.	HQRSCMTAPPLY00000026AM26	Deferred
278.	HQRSCMTAPPLY00000027AM26	Deferred
279.	HQRSCMTAPPLY00000028AM26	Deferred
280.	HQRSCMTAPPLY00000029AM26	Deferred
281.	HQRSCMTAPPLY00000030AM26	Deferred
282.	HQRSCMTAPPLY00000031AM26	Deferred
283.	HQRSCMTAPPLY00000033AM26	Deferred


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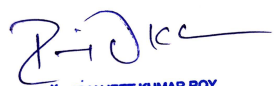
284.	HQRSCMTAPPLY00000034AM26	Deferred
285.	HQRSCMTAPPLY00000037AM26	DROPPED
286.	HQRSCMTAPPLY00000038AM26	Deferred
287.	HQRSCMTAPPLY00000039AM26	Deferred
288.	HQRSCMTAPPLY00000040AM26	Deferred
289.	HQRSCMTAPPLY00000042AM26	Deferred
290.	HQRSCMTAPPLY00000045AM26	Deferred
291.	HQRSCMTAPPLY00000046AM26	Deferred
292.	HQRSCMTAPPLY00000050AM26	Deferred
293.	HQRSCMTAPPLY00000053AM26	Deferred
294.	HQRSCMTAPPLY00000054AM26	Deferred
295.	HQRSCMTAPPLY00000055AM26	Deferred
296.	HQRSCMTAPPLY00000058AM26	Deferred
297.	HQRSCMTAPPLY00000059AM26	Deferred
298.	HQRSCMTAPPLY00000060AM26	Deferred
299.	HQRSCMTAPPLY00000061AM26	Deferred
300.	HQRSCMTAPPLY00000062AM26	Deferred
301.	HQRSCMTAPPLY00000063AM26	Deferred
302.	HQRSCMTAPPLY00000064AM26	Deferred
303.	HQRSCMTAPPLY00000065AM26	Deferred
304.	HQRSCMTAPPLY00000066AM26	Deferred
305.	HQRSCMTAPPLY00000067AM26	Deferred
306.	HQRSCMTAPPLY00000068AM26	Deferred
307.	HQRSCMTAPPLY00000069AM26	Deferred
308.	HQRSCMTAPPLY00000070AM26	Deferred


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309.	HQRSCMTAPPLY00000071AM26	Deferred
310.	HQRSCMTAPPLY00000072AM26	Deferred
311.	HQRSCMTAPPLY00000073AM26	Deferred
312.	HQRSCMTAPPLY00000074AM26	Deferred
313.	HQRSCMTAPPLY00000077AM26	Deferred
314.	HQRSCMTAPPLY00000078AM26	Deferred
315.	HQRSCMTAPPLY00000079AM26	Deferred
316.	HQRSCMTAPPLY00000080AM26	Deferred
317.	HQRSCMTAPPLY00000082AM26	Deferred
318.	HQRSCMTAPPLY00000083AM26	Deferred
319.	HQRSCMTAPPLY00000084AM26	Deferred
320.	HQRSCMTAPPLY00000085AM26	Deferred
321.	HQRSCMTAPPLY00000086AM26	Deferred
322.	HQRSCMTAPPLY00000090AM26	Deferred
323.	HQRSCMTAPPLY00000091AM26	Deferred
324.	HQRSCMTAPPLY00000092AM26	Deferred
325.	HQRSCMTAPPLY00000094AM26	Deferred
326.	HQRSCMTAPPLY00000098AM26	Deferred
327.	HQRSCMTAPPLY00000104AM26	Deferred
328.	HQRSCMTAPPLY00000105AM26	Deferred
329.	HQRSCMTAPPLY00000109AM26	Deferred
330.	HQRSCMTAPPLY00000110AM26	Deferred
331.	HQRSCMTAPPLY00000111AM26	Deferred
332.	HQRSCMTAPPLY00000114AM26	Deferred
333.	HQRSCMTAPPLY00000116AM26	Deferred


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334.	HQRSCMTAPPLY00000117AM26	Deferred
335.	HQRSCMTAPPLY00000120AM26	Deferred
336.	HQRSCMTAPPLY00000121AM26	Deferred
337.	HQRSCMTAPPLY00000123AM26	Deferred
338.	HQRSCMTAPPLY00000125AM26	Deferred
339.	HQRSCMTAPPLY00000126AM26	Deferred
340.	HQRSCMTAPPLY00000127AM26	Deferred
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342.	HQRSCMTAPPLY00000129AM26	Deferred
343.	HQRSCMTAPPLY00000130AM26	Deferred
344.	HQRSCMTAPPLY00000139AM26	Deferred
345.	HQRSCMTAPPLY00000143AM26	Deferred
346.	HQRSCMTAPPLY00000144AM26	Deferred
347.	HQRSCMTAPPLY00000145AM26	Deferred
348.	HQRSCMTAPPLY00000146AM26	Deferred
349.	HQRSCMTAPPLY00000147AM26	Deferred
350.	HQRSCMTAPPLY00000148AM26	Deferred
351.	HQRSCMTAPPLY00000151AM26	Deferred
352.	HQRSCMTAPPLY00000152AM26	Deferred
353.	HQRSCMTAPPLY00000153AM26	Deferred
354.	HQRSCMTAPPLY00000154AM26	Deferred
355.	HQRSCMTAPPLY00000155AM26	Deferred
356.	HQRSCMTAPPLY00000156AM26	Deferred
357.	HQRSCMTAPPLY00000157AM26	Deferred


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358.	HQRSCMTAPPLY00000161AM26	Deferred
359.	HQRSCMTAPPLY00000162AM26	Deferred
360.	HQRSCMTAPPLY00000183AM26	Deferred
361.	HQRSCMTAPPLY00000192AM26	Deferred
362.	HQRSCMTAPPLY00000193AM26	Deferred
363.	HQRSCMTAPPLY00000194AM26	Deferred
364.	HQRSCMTAPPLY00000195AM26	Deferred
365.	HQRSCMTAPPLY00000197AM26	Deferred
366.	HQRSCMTAPPLY00000198AM26	Deferred
367.	HQRSCMTAPPLY00000200AM26	Deferred
368.	HQRSCMTAPPLY00000201AM26	Deferred
369.	HQRSCMTAPPLY00000202AM26	Deferred
370.	HQRSCMTAPPLY00000203AM26	Deferred
371.	HQRSCMTAPPLY00000204AM26	Deferred
372.	HQRSCMTAPPLY00000211AM26	Deferred
373.	HQRSCMTAPPLY00000212AM26	Deferred
374.	HQRSCMTAPPLY00000213AM26	Deferred
375.	HQRSCMTAPPLY00000214AM26	DROPPED
376.	HQRSCMTAPPLY00000215AM26	Deferred


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4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below .

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00001788AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00001925AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

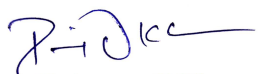
3.	HQRSCMTAPPLY00001956AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00001964AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00002008AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	HQRSCMTAPPLY00002180AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00002187AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00001795AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00002438AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00002440AM25	DROPPED
11.	HQRSCMTAPPLY00002566AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00002178AM25	Approved
13.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00002384AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00002439AM25	DROPPED
16.	HQRSCMTAPPLY00002451AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	HQRSCMTAPPLY00002523AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00002567AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00002578AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00002750AM25	Approved subject to receipt of clear and un-conditional NOC of one agency

5. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00002279AM25	Approved
2.	HQRSCMTAPPLY00002058AM25	Approved
3.	HQRSCMTAPPLY00002089AM25	Approved


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4.	HQRSCMTAPPLY00002409AM25	Approved
5.	HQRSCMTAPPLY00002613AM25	Approved
6.	HQRSCMTAPPLY00002653AM25	Approved
7.	HQRSCMTAPPLY00002760AM25	Approved
8.	HQRSCMTAPPLY00002833AM25	Approved
9.	HQRSCMTAPPLY00002835AM25	Approved
10.	HQRSCMTAPPLY00002850AM25	Approved
11.	HQRSCMTAPPLY00002906AM25	Approved
12.	HQRSCMTAPPLY00002746AM25	Approved
13.	HQRSCMTAPPLY00002290AM25	Approved
14.	HQRSCMTAPPLY00002617AM25	Approved
15.	HQRSCMTAPPLY00002651AM25	Approved
16.	HQRSCMTAPPLY00002697AM25	Approved
17.	HQRSCMTAPPLY00002767AM25	Approved
18.	HQRSCMTAPPLY00002786AM25	Approved
19.	HQRSCMTAPPLY00002807AM25	Approved
20.	HQRSCMTAPPLY00002811AM25	Approved
21.	HQRSCMTAPPLY00002911AM25	Approved
22.	HQRSCMTAPPLY00002932AM25	Approved
23.	HQRSCMTAPPLY00002960AM25	Approved
24.	HQRSCMTAPPLY00002985AM25	Approved
25.	HQRSCMTAPPLY00002744AM25	Approved
26.	HQRSCMTAPPLY00002486AM25	Approved
27.	HQRSCMTAPPLY00002680AM25	Approved


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28.	HQRSCMTAPPLY00002735AM25	Approved
29.	HQRSCMTAPPLY00002834AM25	Approved
30.	HQRSCMTAPPLY00002853AM25	Approved
31.	HQRSCMTAPPLY00002904AM25	Approved
32.	HQRSCMTAPPLY00002939AM25	Approved
33.	HQRSCMTAPPLY00002965AM25	Approved
34.	HQRSCMTAPPLY00002974AM25	Approved
35.	HQRSCMTAPPLY00002981AM25	Approved
36.	HQRSCMTAPPLY00002991AM25	Approved
37.	HQRSCMTAPPLY00002997AM25	Approved
38.	HQRSCMTAPPLY00003040AM25	Approved
39.	HQRSCMTAPPLY00003043AM25	Approved
40.	HQRSCMTAPPLY00002975AM25	Approved

6. Cases which are DROPPED/REJECTED.

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00001152AM25	DROPPED
2.	HQRSCMTAPPLY00001841AM25	DROPPED
3.	HQRSCMTAPPLY00002185AM25	DROPPED
4.	HQRSCMTAPPLY00002270AM25	DROPPED
5.	HQRSCMTAPPLY00002297AM25	DROPPED
6.	HQRSCMTAPPLY00002413AM25	DROPPED
7.	HQRSCMTAPPLY00002417AM25	DROPPED
8.	HQRSCMTAPPLY00002418AM25	DROPPED
9.	HQRSCMTAPPLY00002419AM25	DROPPED
10.	HQRSCMTAPPLY00002420AM25	DROPPED


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11.	HQRSCMTAPPLY00002518AM25	DROPPED
12.	HQRSCMTAPPLY00002598AM25	DROPPED
13.	HQRSCMTAPPLY00002707AM25	DROPPED
14.	HQRSCMTAPPLY00002719AM25	DROPPED

8. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remarks
1.	HQRSCMTAPPLY00000338AM25	Post Facto Approval
2.	HQRSCMTAPPLY00002808AM25	Post Facto Approval
3.	HQRSCMTAPPLY00003059AM25	Post Facto Approval
4.	HQRSCMTAPPLY00003075AM25	Post Facto Approval
5.	HQRSCMTAPPLY00003076AM25	Post Facto Approval
6.	HQRSCMTAPPLY00003111AM25	Post Facto Approval
7.	HQRSCMTAPPLY00003180AM25	Post Facto Approval
8.	HQRSCMTAPPLY00003181AM25	Post Facto Approval
9.	HQRSCMTAPPLY00003184AM25	Post Facto Approval
10.	HQRSCMTAPPLY00003235AM25	Post Facto Approval
11.	HQRSCMTAPPLY00003236AM25	Post Facto Approval
12.	HQRSCMTAPPLY00003251AM25	Post Facto Approval
13.	HQRSCMTAPPLY00000015AM26	Post Facto Approval
14.	HQRSCMTAPPLY00000024AM26	Post Facto Approval
15.	HQRSCMTAPPLY00002263AM25	Post Facto Approval
16.	HQRSCMTAPPLY00002281AM25	Post Facto Approval
17.	HQRSCMTAPPLY00002348AM25	Post Facto Approval
18.	HQRSCMTAPPLY00002645AM25	Post Facto Approval
19.	HQRSCMTAPPLY00002686AM25	Post Facto Approval


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20.	HQRSCMTAPPLY00002780AM25	Post Facto Approval
21.	HQRSCMTAPPLY00002909AM25	Post Facto Approval
22.	HQRSCMTAPPLY00003028AM25	Post Facto Approval
23.	HQRSCMTAPPLY00003054AM25	Post Facto Approval
24.	HQRSCMTAPPLY00003061AM25	Post Facto Approval
25.	HQRSCMTAPPLY00003151AM25	Post Facto Approval
26.	HQRSCMTAPPLY00003156AM25	Post Facto Approval
27.	HQRSCMTAPPLY00003230AM25	Post Facto Approval
28.	HQRSCMTAPPLY00000115AM26	Post Facto Approval
29.	HQRSCMTAPPLY00000122AM26	Post Facto Approval
30.	HQRSCMTAPPLY00002688AM25	Post Facto Approval
31.	HQRSCMTAPPLY00003077AM25	Post Facto Approval
32.	HQRSCMTAPPLY00003177AM25	Post Facto Approval
33.	HQRSCMTAPPLY00000196AM26	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SCOMET Cell notifying the deficiency and advise to the firm to file fresh application.


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(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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